Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHREEOM PRIME FOODS PRIVATE LIMITED Date of Commencement of Liquidation: 06-07-2023; List of Stakeholders as on Date: 27-01-2025; Name of IP: Mr. Satyendra Prasad Khorania; Process Number: 1; Last 5 digitof registration number: 10002

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				2487312				NA
3	Secured financial creditors	1	88607675	1	88607675				Annexure 3
4	Unsecured financial creditors	1	1000000	1	1000000				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	21021750	3	17307932		3713818		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5	110629425	5	109402919		3713818		